allocation of Madhya Pradesh from the unallocated power of central generating stations (CGSs) in Eastern Region from 50 MW to 46 MW (November, 2006) alongwith reduction in allocation of some other States for diversion of power to Assam due to outage of Ranganadi HPS.

(c) and (d) The share of Madhya Pradesh from the unallocated power of CGSs in the Western Region got increased by about 40MW during 2006-07 on account of commissioning of new central generating stations in Western Region. In addition, Madhya Pradesh will have share in the new central generating stations, namely Vindhyachal STPS Unit-10 (500 MW) and Sipat STPS Stage-II, Unit-4(500 MW) which are likely to be commissioned in the Western Region by the end of March, 2007

Setting up of power plants by NHPC

- 91. SHRI S.M. LALJAN BASHA: Will the Minister of POWER be pleased to state:
- (a) whether it is fact that NHPC (National Hydroelectric Power Corporation) has decided to set up power plants with a total capacity of 5000 MW in Arunachal Pradesh;
 - (a) whether NHPC is active in other States;
- (c) the total number of new plants being built by NHPC all over the country;
 - (d) the total capacity of NHPC presently; and
 - (e) the details of its plans over the pext three years?

THE MINISTER OF POWER (SHR! SUSHILKUMAR SHINDE): (a) National Hydroelectric Power Corporation Limited (NHPC) is implementing Subansiri Lower Hydroelectric Project (HEP) (2000MW) in Arunachal Pradesh and the project is scheduled to be commissioned by September, 2010. A Memorandum of Agreement (MoA) was signed between NHPC and Government of Arunachal Pradesh on 21.9.2006 for taking up the implementation of Tawang-I HEP (750 MW) and Tawang-II HEP (750 MW). Besides, Dibang Multipurpose Project (3000MW) will be executed through a Joint Venture Company to be formed between NHPC and Arunachal Pradesh Power Development Corporation Ltd. Further, it has been decided that development of Subansiri Upper HEP(2000 MW) and Subansiri Middle

HEP (1600MW) will also be taken up by NHPC subject to resolution of certain pending issues.

- (b) Yes Sir.
- (c) At present, 13 Hydroelectric Projects are under construction in various parts of the country by NHPC including one project being implemented by its joint venture company with Government of Madhya Pradesh namely, Narmada Hydroelectric Development Corporation (NHDC).
- (d) The total installed capacity of NHPC at present is 3755 MW including Indira Sagar HEP (1000MW) implemented by NHDC.
- (e) The projects which are planned to be commissioned by NHPC in the next 3 years are as under:
 - 1. Dulhasti (390 MW), Jammu and Kashmir
 - 2. Teesta-V (510 MW), Sikkim
 - 3 Sewa-II (120MW), Jammu and Kashmir
 - 4. Teesta Low Dam Stage-III (132MW), West Bengal
 - 5. Parbati-II (800 MW), Himachal Pradesh
 - 6. Uri-II (240MW), Jammu and Kashmir,
 - 7. Teesta Low Dam stage-IV (160 MW), West Bengal
 - 8. Omkareshwar (520 MW), Madhya Pradesh (being implemented by its joint venture company i.e. NHDC).

Setting up of power exchange

- 92. SHRI TARIQ ANWAR: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that the Central Electricity Regulatory Authority has proposed setting up of a power exchange or a common trading platform;
 - (b) if so, the salient features thereof; and
 - (c) how it will be helpful to State Governments?.

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) and (b) In accordance with the provision of Section 66 of the Electricity Act, 2003 and Para 5.7.1 (d) of the National Electricity Policy the Central